



GOVERNMENT OF INDIA
MINISTRY OF FINANCE / DEPARTMENT OF REVENUE
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL
DIRECTORATE OF SYSTEMS
26/1, MAHATMA GANDHI ROAD, NUNGAMBAKKAM,, CHENNAI- 600 034

C.No. IV/26/ /2018/Systems[S]

Date: 24.05.2019

ADVISORY NO. 16 /2019 - ACES-GST INTEGRATION

Sub: ACES GST Integration- Login procedure and Filing Application for New Registration of Central Excise Taxpayers in the integrated CBIC-GST Taxpayer portal – regarding.

Attention is invited to this office letter C.No. IV/28/74/2018-PF I Sys(S) dated 29.04.2019, the Central Excise Notification No.01/2019-CE(NT) dated 08.05.2019 and Board's Circular No. 1069/2/2019/2019-CX dated 08.05.2019 issued with regard to ACES-GST Integration and change of name of tax payer portal for ACES (CE & ST) functionalities.

2. The migration and Integration of ACES functionalities with CBIC-GST Application has since been completed. Accordingly, the integrated CBIC Taxpayer portal for Central Excise, Service Tax and GST purpose will be www.cbic-gst.gov.in effective from 26.05.2019. The step by step procedure for Login and Registration of New taxpayers under Central Excise in the integrated CBIC GST Taxpayer portal with screenshots is enclosed herewith.

3. The salient features of the procedure are highlighted as here under:

- (i) New tax payer applicant will access the CBEC-GST tax payer portal namely the URL <https://cbic-gst.gov.in> and click on the link for "**ACES(CE&ST)**" which leads to the relevant Taxpayer Login. On clicking the "**New User**" >> "**New Registration**", certain base profile particulars are to be captured namely Name as mentioned in PAN , PAN, Mobile Number, Email Address and State.
- (ii) Then, PAN details are validated online, and on successful validation, OTP will be generated and sent to the Mobile Number and e-mail Id provided by the applicant.
- (iii) On submission of OTP, a 15-character Temporary Reference Number (TRN) will be generated and sent to the registered mobile number and e-mail Id.

- (iv) After that, the applicant should access the CBIC-GST taxpayer portal, with the Temporary Reference Number (TRN) as login and will be able to view the Taxpayer Dashboard.
- (v) The Taxpayer applicant who intends to register under Central Excise in respect of Tobacco & Tobacco products falling under Tariff Chapter 24 or for specified petroleum goods falling under Tariff Chapter 27, will file "A1 Form".
- (vi) Any person who is not a registered taxpayer but who is required to obtain a 15-digit Non-Assessee Code which would enable him to make e-payment of any Central Excise dues (legacy or current period), will file "Non-Assessee Form".
- (vii) When a taxpayer Applicant completes submission of the application successfully, System response with Application Reference Number (ARN No.) will be generated.
- (viii) The application filed so by the taxpayer applicant, will go to the proper officer for verification and approval. Once approved the Registration Certificate bearing distinct Registration Number would be generated.
- (ix) After generation of RC, the applicant can login to the Portal with Central Excise Registration Number as Username and the temporary password communicated through email and mobile.
- (x) After change of initial password the tax payer can commence any online transactions with the department like e-filing of return, e-payment of taxes, etc. through the said CBIC Tax payer portal www.cbic-gst.gov.in.

4. The above procedure may be widely circulated to sensitize the officers and trade.

SD/-

(S. Thirunavukkarasu)
Additional Director General.

To

1. All the Pr. Chief Commissioner/ Chief Commissioners of GST Zones.
2. All the Pr. ADGs/ADG, DGGI/DGGST/DG(Audit)/DGT (TPS).
3. Principal Commissioner-Central Excise, CBIC
4. Commissioner-Service Tax, CBIC
5. Principal Commissioner, GST (Policy Wing), CBIC
6. The Principal Director General, Systems & Data Management, New Delhi.
7. All the Pr. Commissioners /Commissioners of Central Tax.
8. All the ADGs of DG Systems, New Delhi, Bengaluru & Kolkata.
9. All ACL Admn of Commissionerate / Division.

ADVISORY ON NEW CENTRAL EXCISE TAX PAYER REGISTRATION UNDER CBIC-GST TAX PAYER PORTAL

(CBIC-ACES-GST INTEGRATED APPLICATION)

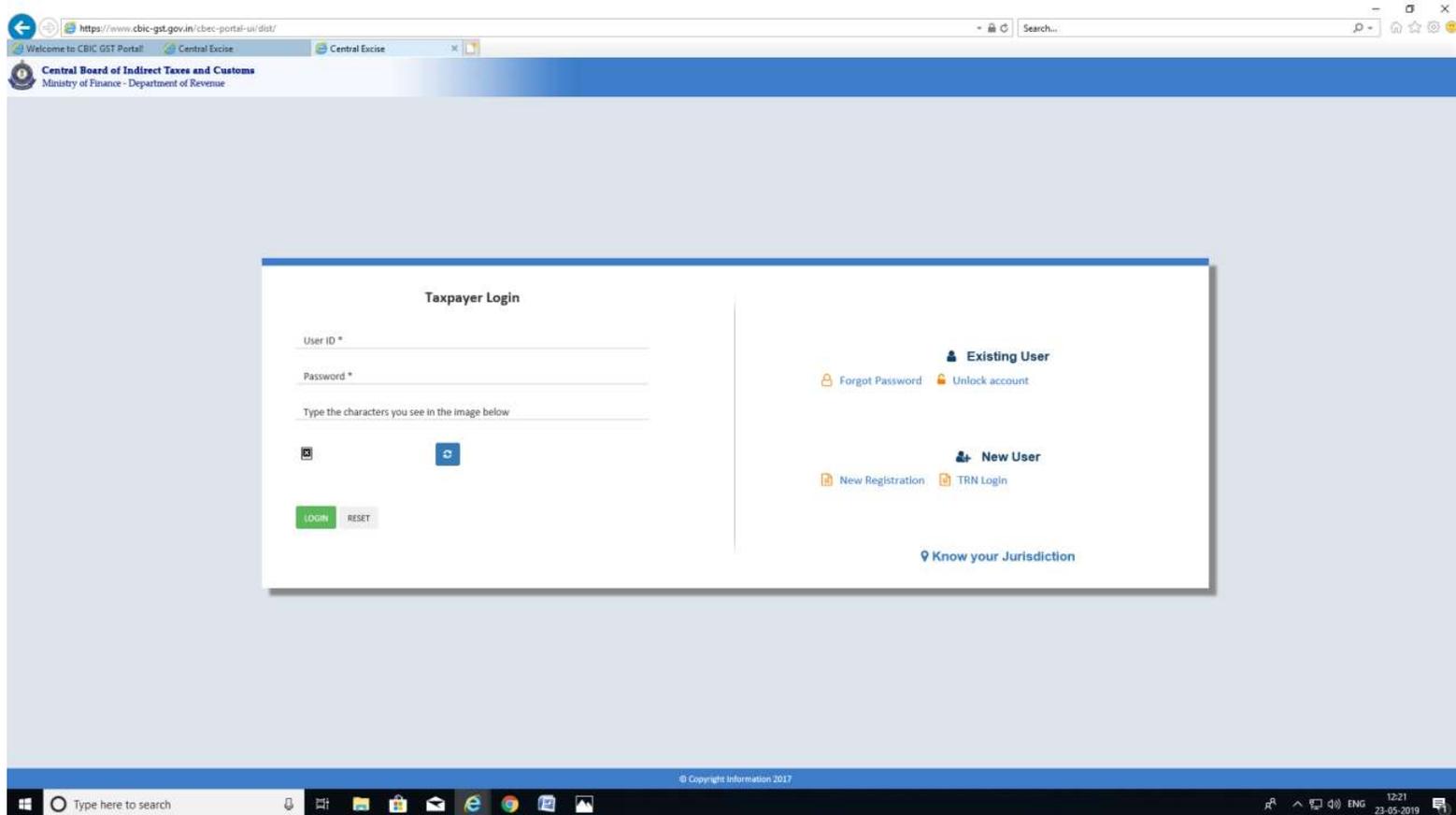
Attention is drawn to the existing ACES Portal namely www.aces.gov.in, the tax payer portal for online functionalities under Central Excise and Service Tax. The functionalities of ACES have been migrated and integrated with CBIC-GST Application now and available for tax payers under the CBIC-GST portal namely www.cbic-gst.gov.in with effective 26th May 2019 vide. Central Excise Notification No.01/2019-CE(NT) dated 08.05.2019 read with Board's Circular No. 1069/2/2019/2019-CX dated 08.05.2019 issued in this regard.

The procedure for new tax payers to login and register under Central Excise is explained as follows:

1. The integrated CBIC Tax Payer portal for Central Excise, Service Tax and GST purpose is www.cbic-gst.gov.in

The screenshot displays the CBIC GST Portal website. The browser address bar shows the file path: file:///F:/Delaer Portal/Go-live/index.html. The website header includes the Ministry of Finance - Department of Revenue, Central Board of Indirect Taxes and Customs, Goods and Services Tax, and the NATION TAX MARKET logo. The navigation menu contains links for GST Awareness, About GST, GST Acts, Services, Media, Training, DGGST, ACES (CE/ST) Login (highlighted in a yellow box), and SBS Login. A notification banner at the top reads: 'lotification to extend the due dates for furnishing FORM GSTR-1 and GSTR-3B for the month of April 2019 for registered persons in specified districts of Odisha issued. > THE ACES PORTAL IS DOWN FOI'. The main content area features a large banner for 'GOODS & SERVICES TAX (GST)' with the text 'The crucial piece in India's developmental strategy' and 'GST will give an impetus to the economy and facilitate trade & industry'. The banner includes a grid of puzzle pieces representing various government initiatives like Pradhan Mantri Jan-Dhan Yojna, PMKVY, Startup India, Digital India, and Smart City. Below the banner, there are two columns of text: 'ADVANTAGES FOR TRADE & INDUSTRY' and 'BENEFITS TO ECONOMY'. The footer contains sections for 'What's New', 'Image Gallery', and 'CBEC MITRA HELPDESK'. The Windows taskbar at the bottom shows the time as 2:39 PM on 5/22/2019.

2. New tax payer applicant will access the CBEC-GST tax payer portal namely the URL <https://cbic-gst.gov.in> and click on the link for “**ACES(CE&ST)**” on the Horizontal Menu Bar on the Top. The link leads to the ACES(CE &ST) Taxpayer login page.
3. The applicant needs to click the “New User” > “New Registration” icon as illustrated below:



4. The following particulars are required to be entered by the new tax payer applicant:

(i) **Name as mentioned in PAN**

(ii) **PAN**

Note: The business entity for which the Central Excise registration is applied for, is required to be a holder of valid Permanent Account number (PAN) under Income Tax.

(iii) **Mobile Number**

(iv) **Email Address**

Note: The One Time Password(OTP) and other communication will be sent to the above mobile number and email id.

(v) **State of location of the business premises**

(vi) **CAPTCHA**

The screenshot shows a web browser window displaying the 'New Registration' form on the Central Board of Indirect Taxes and Customs (CBIC) GST Portal. The browser's address bar shows the URL: <https://www.cbic-gst.gov.in/cbec-portal-us/dst/signup>. The page header includes the logo of the Central Board of Indirect Taxes and Customs, Ministry of Finance - Department of Revenue.

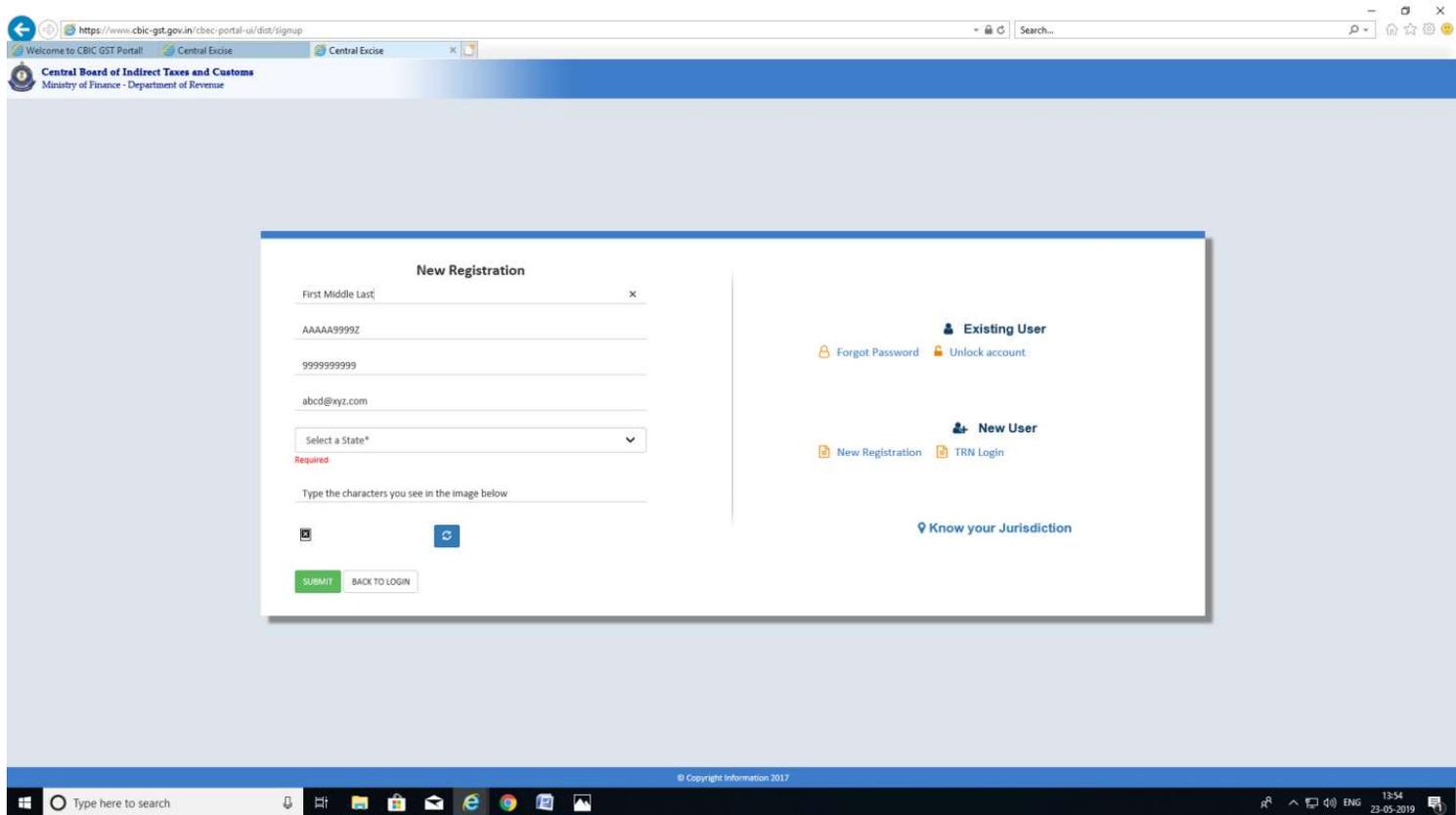
The 'New Registration' form contains the following fields and options:

- Name as mentioned in PAN *
- PAN
- Mobile Number
- Email Address
- Select a State*
- Type the characters you see in the image below (with a refresh button)
- Buttons: SUBMIT, BACK TO LOGIN

On the right side of the form, there are sections for 'Existing User' and 'New User':

- Existing User:** Includes links for 'Forgot Password' and 'Unlock account'.
- New User:** Includes links for 'New Registration' and 'TRN Login'.
- A link for 'Know your Jurisdiction' is located below the 'New User' section.

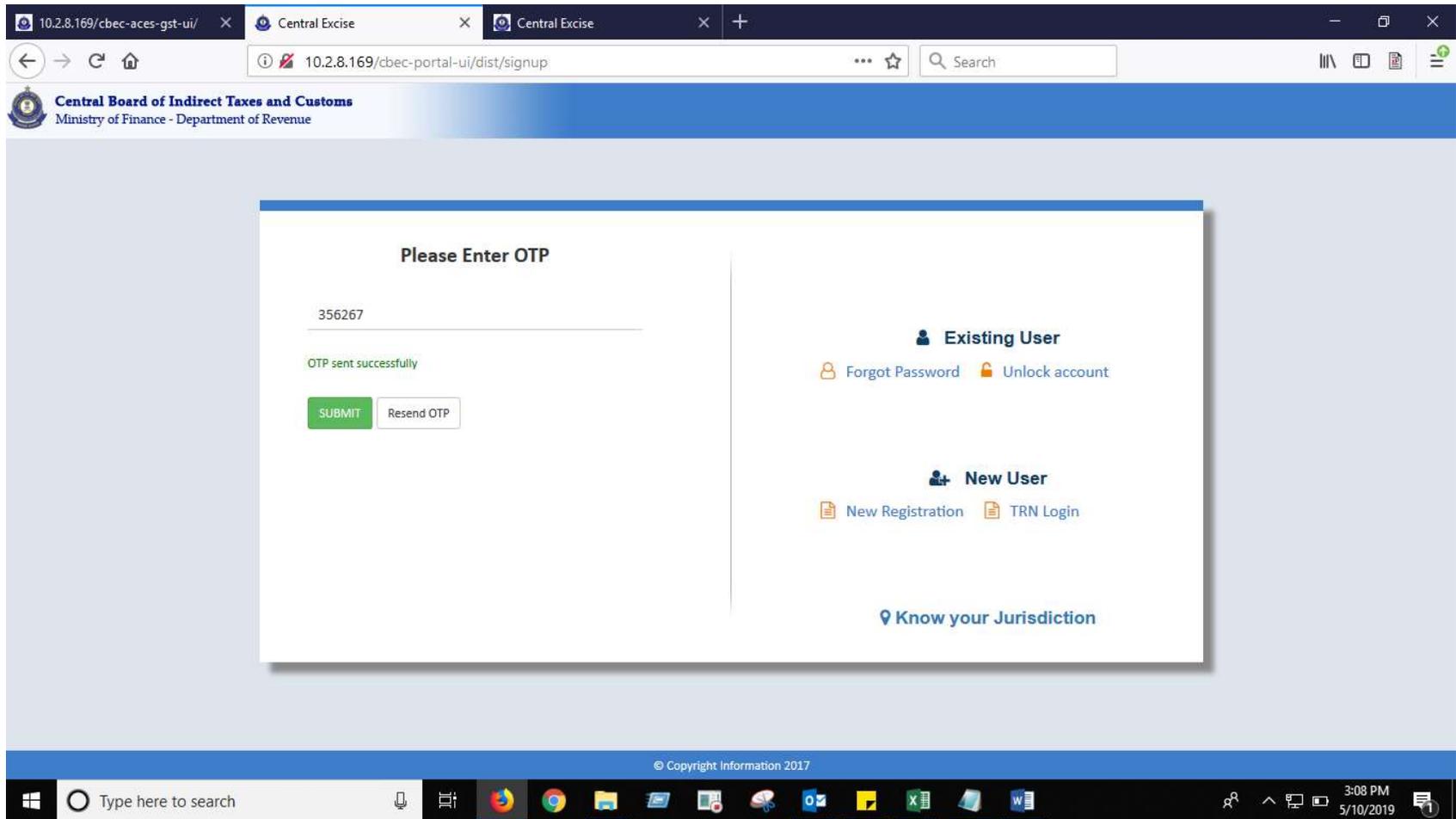
The Windows taskbar at the bottom shows the system tray with the date and time: 12:22, 23-05-2019.



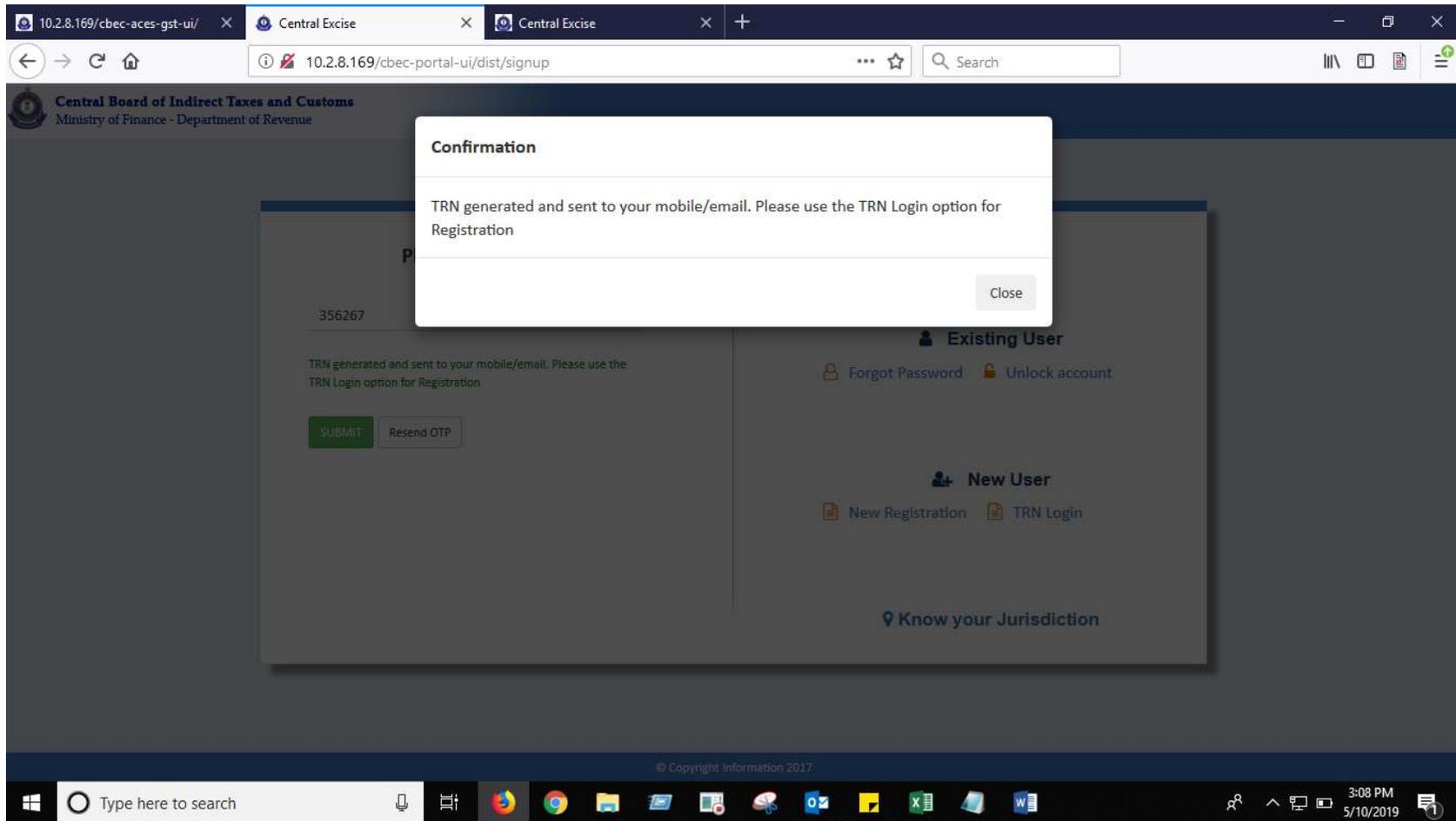
PAN details are validated online.

After the PAN details are validated successfully, an OTP will be generated and sent to the Mobile Number and e-mail Id provided by the applicant.

The applicant is required to enter the OTP received.



After submission of OTP, a 15-character Temporary Reference Number (TRN) will be generated and sent to the registered mobile number and e-mail Id.



After that, the applicant should access the CBIC-GST tax payer portal, with the Temporary Reference Number (TRN) as login. An OTP will be generated and sent to the Mobile Number and e-mail Id provided by the applicant .

10.2.8.169/cbec-aces-gst-ui/ x Central Excise x Central Excise x +

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Temporary Reference Number Login

060520190000TRN

crv|

crvVi

Generate OTP **BACK TO LOGIN**

Existing User

[Forgot Password](#) [Unlock account](#)

New User

[New Registration](#) [TRN Login](#)

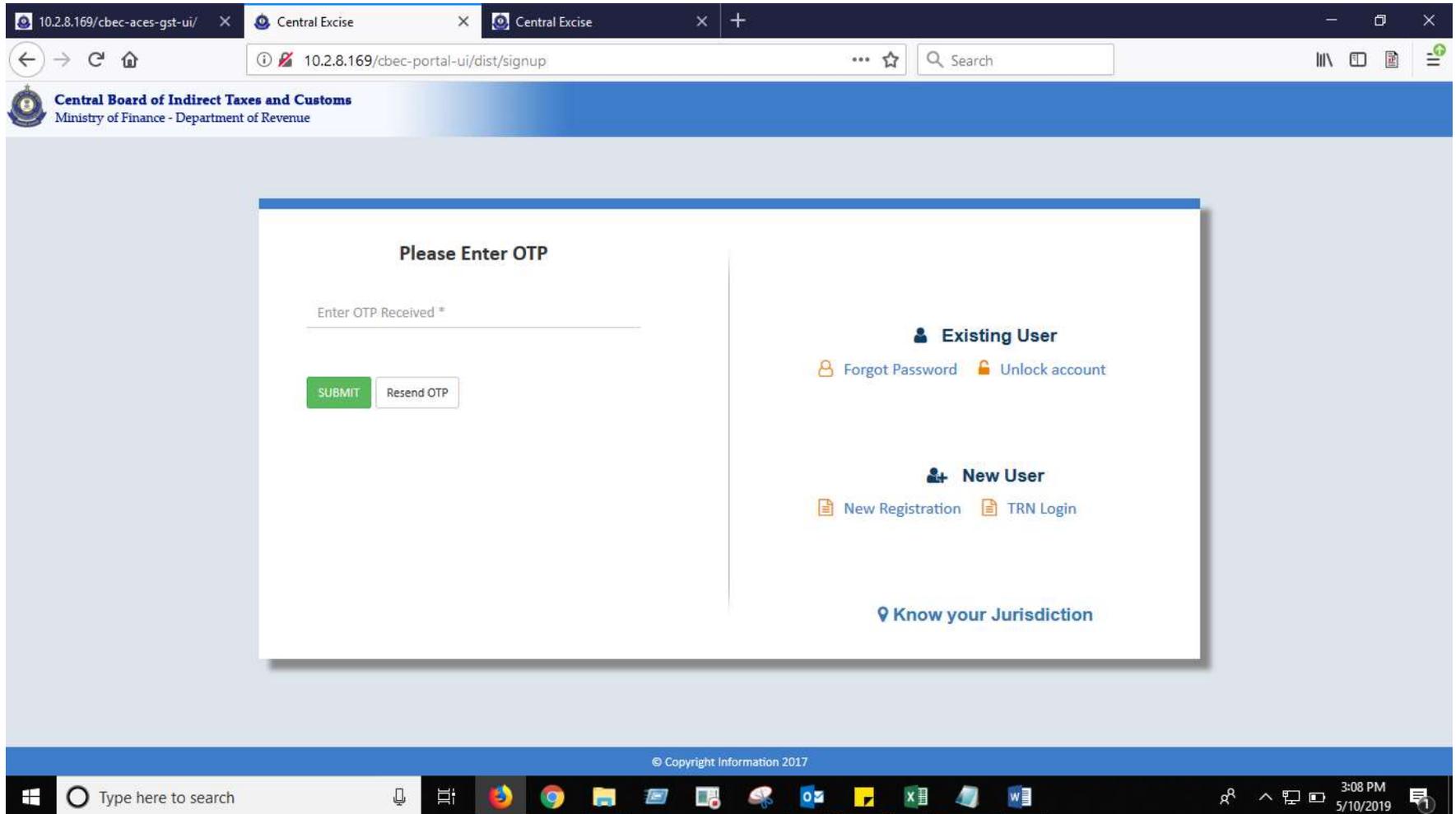
[Know your Jurisdiction](#)

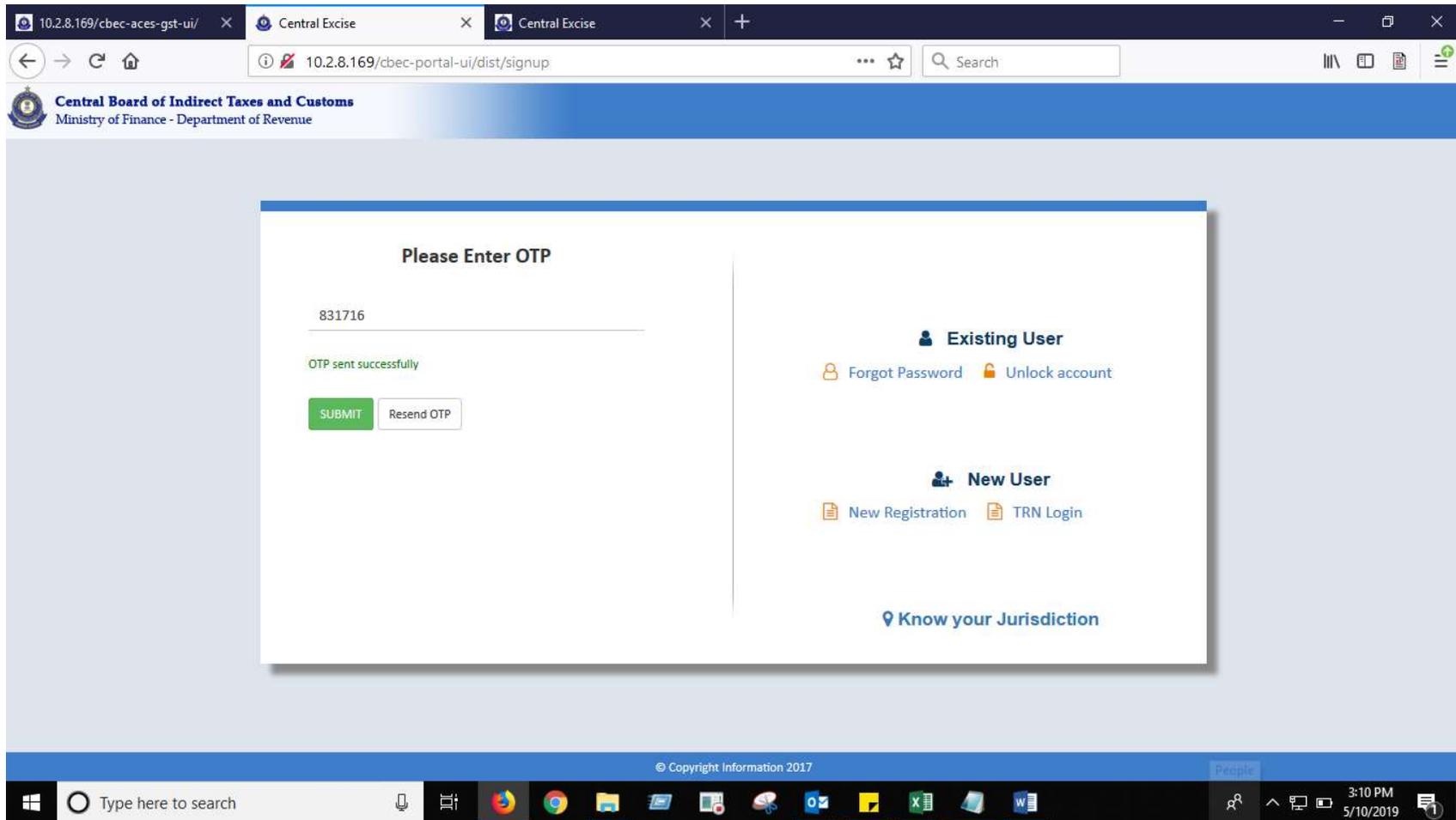
© Copyright Information 2017

Type here to search

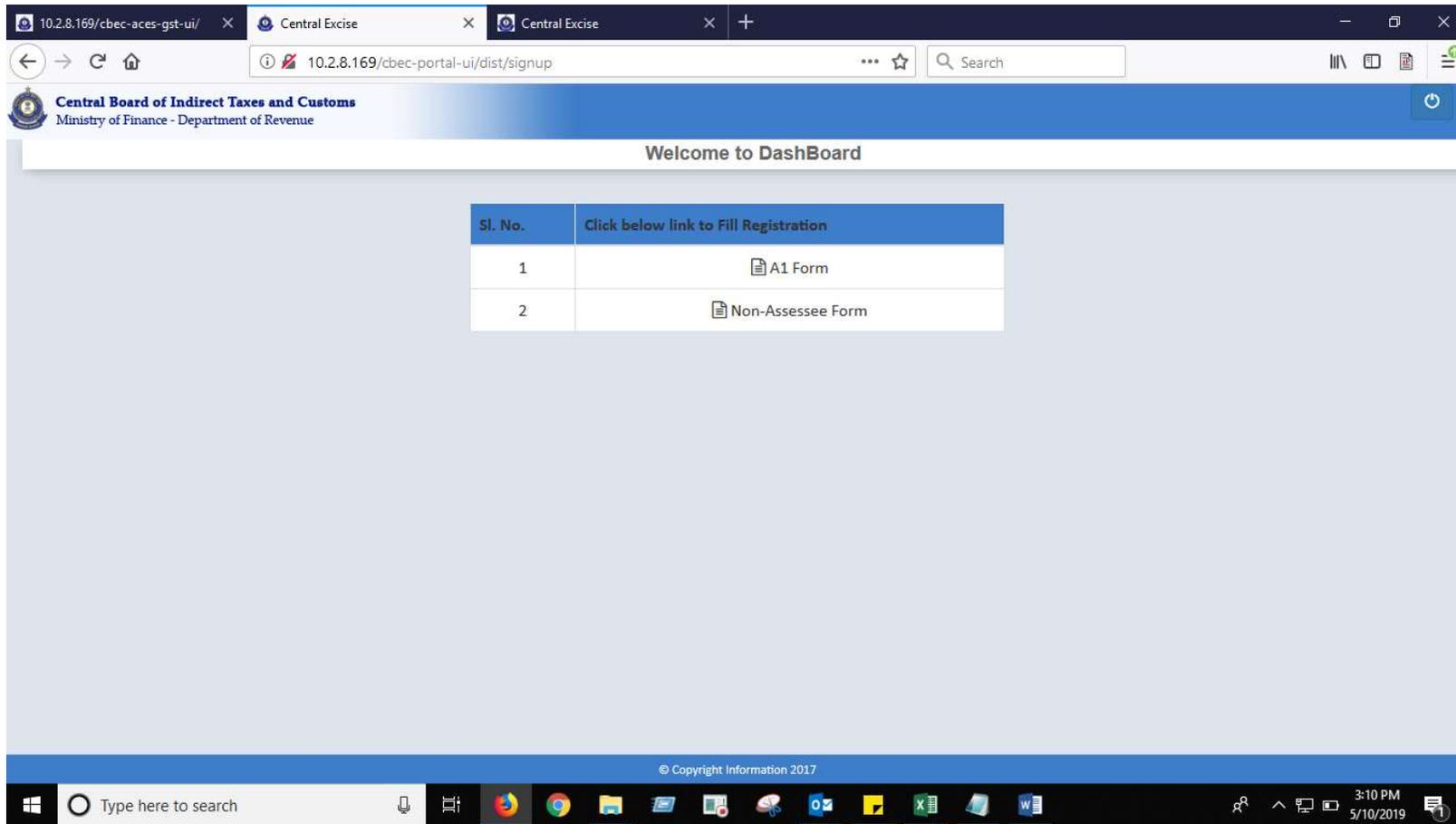
3:08 PM
5/10/2019

The applicant after entering the OTP should click the submit icon as below.





After successful submission, the applicant will be able to view the Tax payer Dashboard as illustrated below:



The Taxpayer applicant who intends to register under Central Excise in respect of Tobacco & Tobacco products falling under Tariff Chapter 24 and for specified petroleum goods falling under Tariff Chapter 27, will file “A1 Form”.

Any person who is not a registered tax payer but who is required to obtain a 15-digit Non-Assessee Code which would enable him to make e-payment of any Central Excise dues (legacy or current period), will file “Non-Assessee Form”.

The applicant can click on the A1 Form and fill in the required details under each tab of the application form and upload relevant documents and submit the same to the Department. An overview of “A1 Form” is given below:

A1 Form has the following sections as distinct tabs.

Business details

The screenshot displays the 'Central Excise Registration - Form A-1' web application. The interface includes a navigation bar with the Central Board of Indirect Taxes and Customs logo and the following tabs: Business Details, Postal Address, Details of Place of Business, Authorized Signatory, Bank Details, Existing Registration, Promoter Details, Goods Manufactured, and Declaration. The 'Business Details' tab is active, showing the following information:

- Legal Name (As per PAN): RAKESH RANJAN PARIDA
- PAN: CFPPP2039Q
- PAN Status: Validated
- Trade Name: Tobacco
- Business Category: EOU
- Constitution of Business: Proprietorship
- Name of the Trustee/Proprietor: GRD Jewellery
- Do you want to opt for Centralized Registration in respect of CNG units?
- Specified category for Centralized Registration: Inter linked units within a Range

The 'Upload Documents' section contains a 'Browse Documents' button and a table of uploaded files:

| Document Name | Size | Action |
|----------------------|----------|--------|
| anju_signatory2.pdf | 0.09 MB | |
| anju_partership.pdf | 0.085 MB | |
| partner photo_AS.jpg | 0.004 MB | |
| partner2.jpg | 0.007 MB | |

Postal Address of Business Premises

The screenshot shows the 'Central Excise Registration - Form A-1' web application. The 'Postal Address' tab is active, displaying a table of business premises and jurisdiction details.

| Sr. No | Name of Building | PIN | Office Phone Number | Email | Actions |
|--------|------------------|--------|---------------------|--------------|---------|
| 1 | vzv | 435434 | 97764645555 | fdsf@fsd.fds | |
| 2 | fsd | 432432 | 86464564564 | sf@fsd.fsd | |

Jurisdiction Details

Commissionerate * Division * Range [Know your Jurisdiction](#)

• Data Saved Successfully.

Navigation:

Details of Place of Business

10.2.8.169/cbec-aces-gst-ui/ × Central Excise × Central Excise × +

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

Business Details | Postal Address | **Details of Place of Business** | Authorized Signatory | Bank Details | Existing Registration | Promoter Details | Goods Manufactured | Declaration

Boundaries of Premises to be Registered (Should Correspond to the Description given in Land Records)

| | | | |
|--------|--------|---------|---------|
| East * | West * | South * | North * |
| 2 | 324 | 32 | 324 |

Details of Property Holding Rights of the Registrant

| | | |
|---------------------------|-------------|---|
| Property Holding Rights * | Ownership * | Estimated investment in Land, Plant and Machinery (In Lacs) * |
| Ownership | Mortgage | 553435453 |

Address of Head Office if Different from Address of Business Premises

Same As Address of Business Premises

| | | | |
|--------------------------------|-------------------------|----------------------|---------------------------|
| Name of Building * | Flat /Door /Block No. * | Road /Street /Lane * | Village /Area /Locality * |
| vzv | vcxzv | xzcv | vcxzcv |
| Block /Taluk /Division /Town * | Post Office * | City /District * | State /Union Territory * |
| xzvc | vcxz | vvzvc | Dadra and Nagar Haveli |
| PIN * | Phone Number * | Mobile Number * | Fax Number-1 |
| 435434 | 9776464555 | 8765764565 | |

© Copyright Information 2017

Type here to search

3:26 PM
5/10/2019

10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

Same As Address of Business Premises

Name of Building * Flat /Door /Block No. * Road /Street /Lane * Village /Area /Locality *

vzv vcxzv xzcv vcxzcv

Block /Taluk /Division /Town * Post Office * City /District * State /Union Territory *

xzvc vcxz vvzvc Dadra and Nagar Haveli

PIN * Phone Number * Mobile Number * Fax Number-1

435434 9776464555 8765764565

Fax Number-2 Email Address *

fdsf@fsd.fds

Upload Documents

[Browse Documents](#)

| Document Name | Size | Action |
|----------------------|----------|--------|
| anju_signatory2.pdf | 0.09 MB | |
| anju_partership.pdf | 0.085 MB | |
| partner photo_AS.jpg | 0.004 MB | |

Upload files for:

© Copyright Information 2017

Type here to search 3:26 PM 5/10/2019

Authorized Signatory

10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

| Sr. No | Name of the Person | Designation | Name of Building | PIN | Office Phone Number | Email | Actions |
|--------|--------------------|-------------|------------------|--------|---------------------|--------------|---------|
| 1 | fdsf | Director | sdf | 313213 | 89534535 | fgd@fsgf.dfg | |
| 2 | second | Director | fs | 323324 | 86546644545 | fgd@fsgf.dfg | |

[Add](#)

Name of the Person * Designation *

Address Details

Name of Building * Flat /Door /Block No. * Road /Street /Lane * Village /Area /Locality *

Block /Taluk /Division /Town * Post Office * City /District * State /Union Territory

PIN * Phone Number * Mobile Number * Fax Number-1

Fax Number-2 Email Address *

Upload Documents

© Copyright Information 2017

Type here to search

3:26 PM 5/10/2019

10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

Fax Number-2 Email Address *

Upload Documents

[Browse Documents](#)

| Document Name | Size | Action |
|----------------------|----------|--------|
| anju_signatory2.pdf | 0.09 MB | |
| anju_partership.pdf | 0.085 MB | |
| partner photo_AS.jpg | 0.004 MB | |

Upload files for:

- Photograph of Authorized Signatory in JPEG format and file size upto 2mb.*
- For more than one Authorized Signatories , Photographs of each record has to be uploaded*.

[Add To List](#)

• Data Saved Successfully.

[Previous](#) [Save](#) [Next](#)

javascript:void(0); © Copyright Information 2017

Type here to search 3:26 PM 5/10/2019

Bank Details

10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

Business Details Postal Address Details of Place of Business Authorized Signatory **Bank Details** Existing Registration Promoter Details Goods Manufactured Declaration

| No. of Accounts | Account Number | Bank | Branch | IFSC Code | Actions |
|-----------------|---------------------|----------------|--------------------|-------------|---------|
| 1 | 6456643643654365465 | ICICI BANK LTD | Chennai - R H Road | ICIC0006022 | |

[Add](#)

Account Details

IFSC Code *

Name of the Bank *

Name of the Branch *

Account Number *

Account Type *

Upload Documents

[Browse Documents](#)

| Document Name | Size | Action |
|------------------------|----------|--------|
| Principle_business.jpg | 0.006 MB | |
| bank statement1.jpg | 0.009 MB | |

© Copyright Information 2017

Type here to search

3:27 PM
5/10/2019

10.2.8.169/cbec-aces-gst-ui/ x Central Excise x Central Excise x +

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

Account Details

IFSC Code * ICIC0006022

Name of the Bank * ICICI BANK LTD

Name of the Branch * Chennai - R H Road

Account Number * 6456643643654365465

Account Type * Savings

Upload Documents

Browse Documents

| Document Name | Size | Action |
|------------------------|----------|--------|
| Principle_business.jpg | 0.006 MB | |
| bank statement1.jpg | 0.009 MB | |
| bank statement2.jpg | 0.005 MB | |

Upload files for:
 ⓘ Passbook and Account Statement in PDF or JPEG format with file size upto 2mb.*
 *Mandatory for first two accounts.

Add To List

© Copyright Information 2017

Type here to search

3:27 PM
5/10/2019

Details of Existing Registrations under various Statutory Authorities

10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

Business Details Postal Address Details of Place of Business Authorized Signatory Bank Details Existing Registration Promoter Details Goods Manufactured Declaration

| Sr. No | Type of Registration | Registration Number |
|--------|----------------------------------|---------------------|
| 1 | Customs Registration No (BIN No) | |
| 2 | Import Export Code Number | 56hgf57jkl |
| 3 | State Sales Tax Number | |
| 4 | Central Sales Tax Number | |
| 5 | Company Index Number | |
| 6 | Service Tax Registration Number | |
| 7 | Existing GSTIN | 33AUWPC6090Q1ZU |

• Data Saved Successfully.

Previous Save Next

© Copyright Information 2017

Type here to search 3:27 PM 5/10/2019

Details of Promoters/Directors, etc.

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

Business Details | Postal Address | Details of Place of Business | Authorized Signatory | Bank Details | Existing Registration | **Promoter Details** | Goods Manufactured | Declaration

| Sr. No | Name of the Person | Designation | Name of Building | PIN | Office Phone Number | Email | Actions |
|--------|--------------------|-------------------------|------------------|--------|---------------------|-------------|---------|
| 1 | GRD Jewellery | Proprietor | dfds | 345345 | 965464645 | fsd@fsd.sss | |
| 2 | abirami | Chief Executive Officer | fs | 638001 | 9870987 | test@fd.ddd | |

« Previous **1** Next »

Upload XLS

Add Copy of PartnerListTemplate.xlsx

• Data Saved Successfully.

« Previous Save **Next** »

© Copyright Information 2017

Type here to search

3:31 PM 5/10/2019

Details of Goods manufactured

10.2.8.169/cbec-aces-gst-ui/ Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/signup

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Central Excise Registration - Form A-1

Business Details Postal Address Details of Place of Business Authorized Signatory Bank Details Existing Registration Promoter Details **Goods Manufactured** Declaration

Major Excisable Goods to be Manufactured, Wholesale or Traded

| Sr.No | CETSH * | Description * | Activity * | Action |
|-------|----------|--|------------|--------|
| 1 | 24011040 | UNMANUFACTURED TOBACCO; TOBACCO REFUSE - TOBACCO, NOT STEMMED OR | Others | |
| 2 | 24012060 | UNMANUFACTURED TOBACCO; TOBACCO REFUSE - TOBACCO, PARTLY OR | Wholesale | |

« Previous 1 Next »

Upload XLS

Add [Download Template](#) [Browse...](#) [Copy of MajorExciseGoodsTemplate](#) [Upload File](#)

Major Excisable Goods Used in the Manufacture of Final Products

| Sr.No | CETSH | Description | Action |
|-------|----------|---|--------|
| 1 | 24011040 | UNMANUFACTURED TOBACCO; TOBACCO REFUSE - TOBACCO, NOT STEMMED OR STRIPPED : BURLEY | |
| 2 | 24012030 | UNMANUFACTURED TOBACCO; TOBACCO REFUSE - TOBACCO, PARTLY OR WHOLLY STEMMED OR STRIPPED : | |
| 3 | 24012050 | Tobacco for manufacture of biris | |
| 4 | 24022010 | Other than filter cigarettes, of length not exceeding 65 millimetres | |
| 5 | 24022020 | Other than filter cigarettes, of length exceeding 65 millimetres but not exceeding 70 millimetres | |

© Copyright Information 2017

Type here to search 3:33 PM 5/10/2019

Declaration Form

The screenshot shows a web browser window with the URL <https://cbic-gst.gov.in/cbec-portal-ui/dist/>. The page header identifies the user as **SENTHILVELAVAN BOOMINATHAN** with jurisdiction **C:CHENNAI-NORTH > D:NUNGAMBAKKAM > R:RANGE I**. The user is logged in as of **May 22, 2019, 5:13:30 PM**. The navigation menu includes **Dashboard**, **View Registration History**, and **Form A1 Registration**. The main heading is **Central Excise Registration - Form A-1**. A horizontal menu contains several tabs: **Business Details**, **Postal Address**, **Details of Place of Business**, **Authorized Signatory**, **Bank Details**, **Existing Registration**, **Promoter Details**, **Goods Manufactured**, and **Declaration** (which is highlighted in blue and has a green checkmark icon). The Declaration section contains the following text:

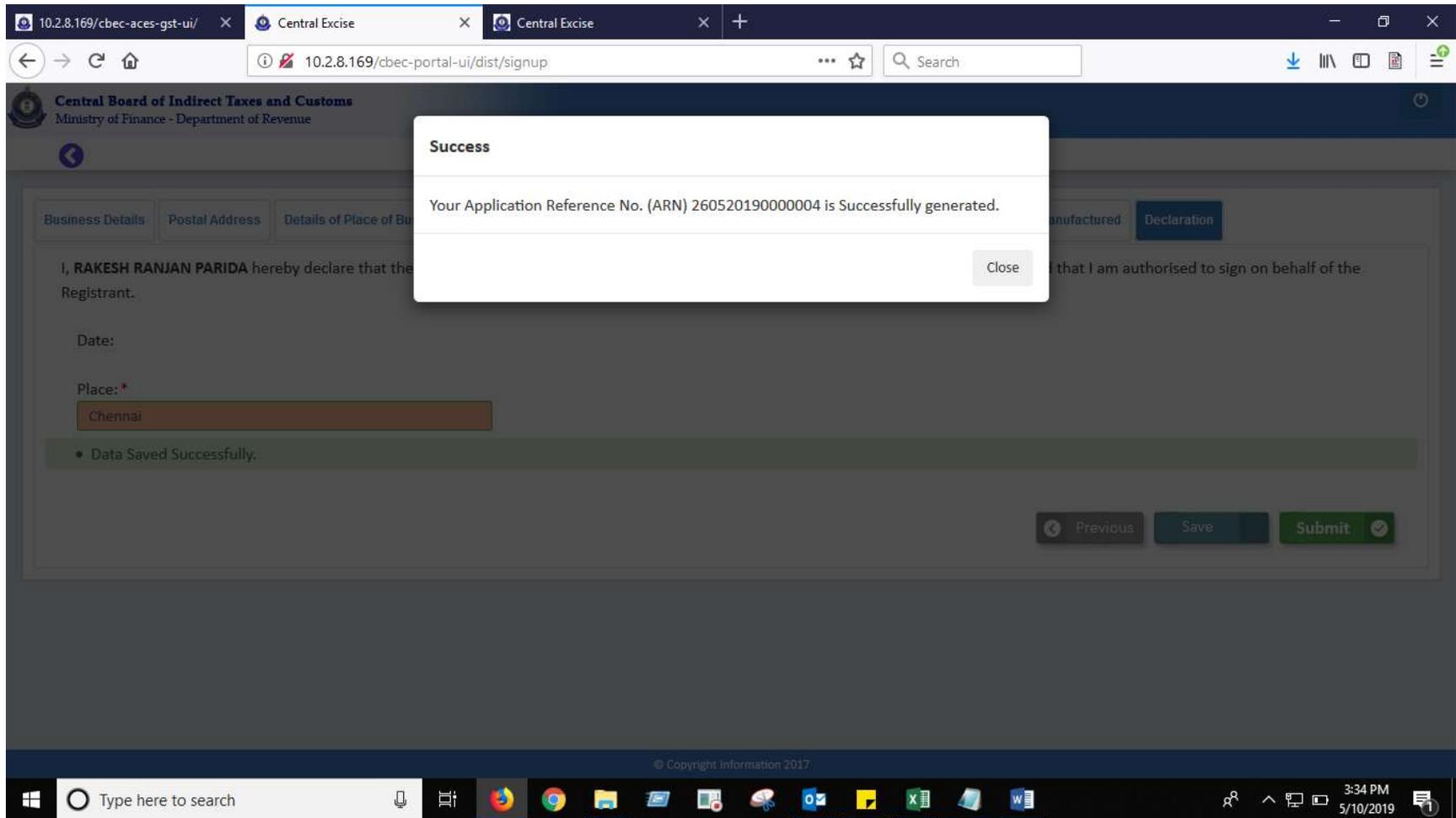
I, **SENTHILVELAVAN BOOMINATHAN** hereby declare that the information given in this Application Form is true, correct and complete in every respect and that I am authorised to sign on behalf of the Registrant.

Date: 15-05-2019

Place:

At the bottom right of the form area is a **Previous** button with a left-pointing arrow icon. The footer of the browser window shows the Windows taskbar with the search bar, system tray, and date/time **14:58 23-05-2019**.

On successful submission of the application, a System response with Application Reference Number (ARN No.) will be generated.



The applicant can access the portal with the Temporary Reference Number (TRN) as login and view the Application filed and the Acknowledgement Receipt generated, with reference to the cited ARN, on the Taxpayer dashboard.

The screenshot shows a web browser window with the URL `10.2.8.169/cbec-portal-ui/dist/signup`. The page header includes the logo of the Central Board of Indirect Taxes and Customs, Ministry of Finance - Department of Revenue, and a "Welcome to Dashboard" message. Below the header is a table with the following data:

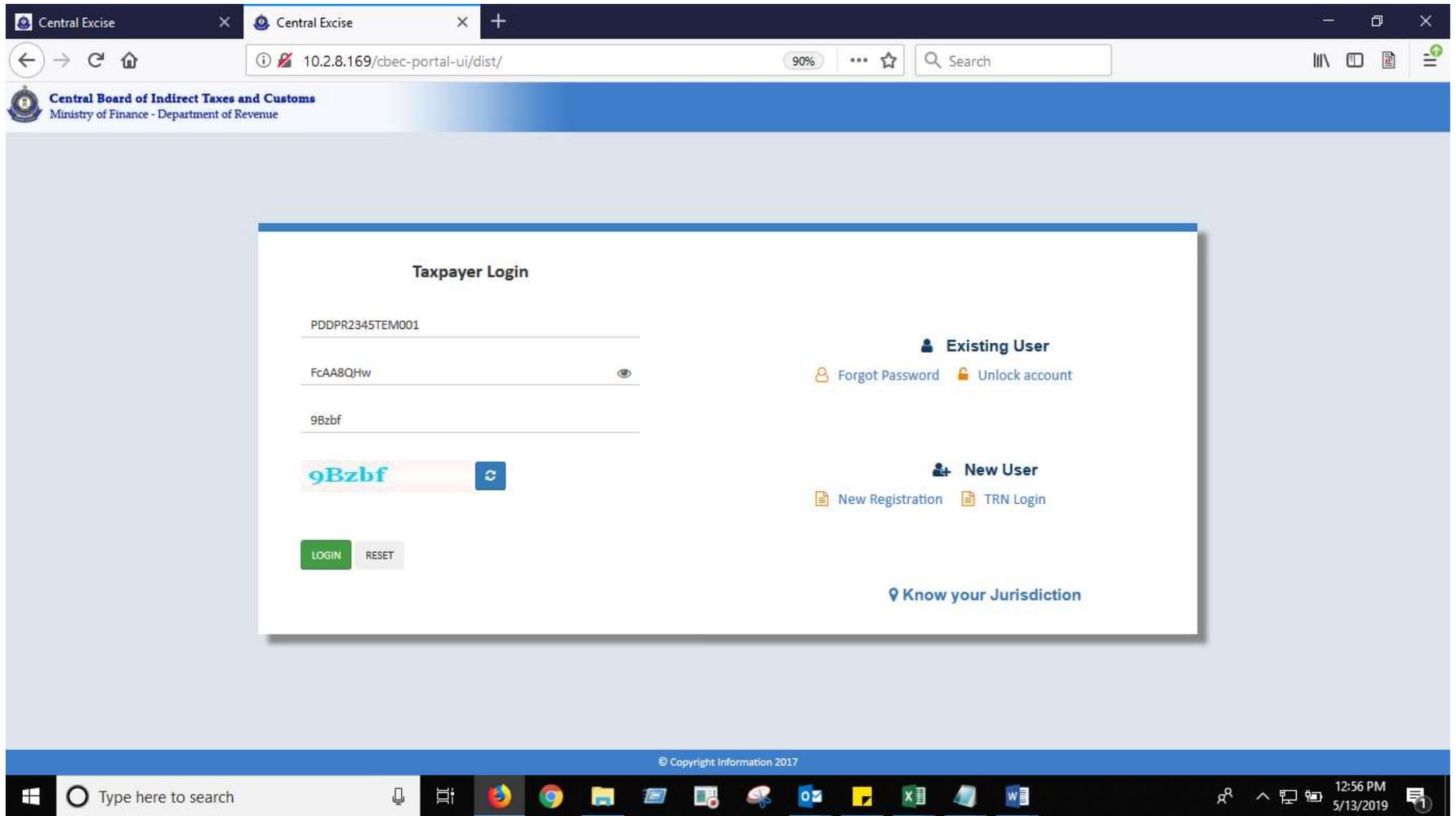
| SINo | ARN | Submission Date | Status | View Acknowledgement Receipt |
|------|-----------------|-----------------|----------------------|--|
| 1 | 260520190000004 | 10-05-2019 | Pending for Approval | View Acknowledgement Receipt |

The browser's taskbar at the bottom shows the Windows logo, a search bar, and various application icons. The system tray on the right indicates the time as 3:34 PM on 5/10/2019.

On submission of the application for registration, the application will go to the proper officer for verification and approval. Once approved the Registration Certificate bearing distinct Registration Number would be generated.

After generation of RC, the applicant can login to the Portal with Central Excise Registration Number as Username and the temporary password communicated through email and mobile.

On first such login the applicant will have to change mandatorily the password as below:



Central Excise Central Excise

10.2.8.169/cbec-portal-ui/dist/ 90%

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Change Your Password

Current Password

New Password

Confirm New Password

SUBMIT

Existing User

Forgot Password Unlock account

New User

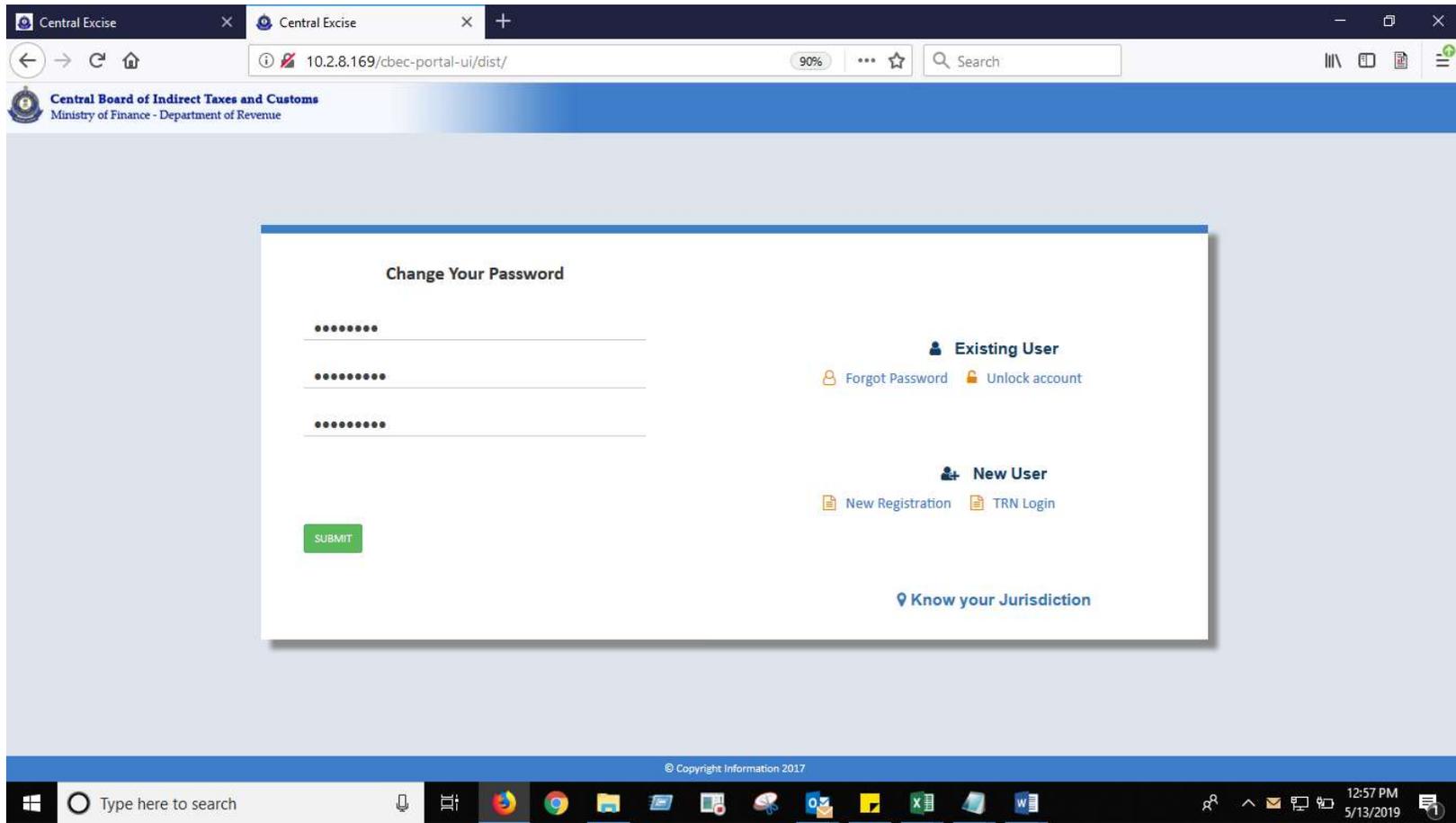
New Registration TRN Login

Know your Jurisdiction

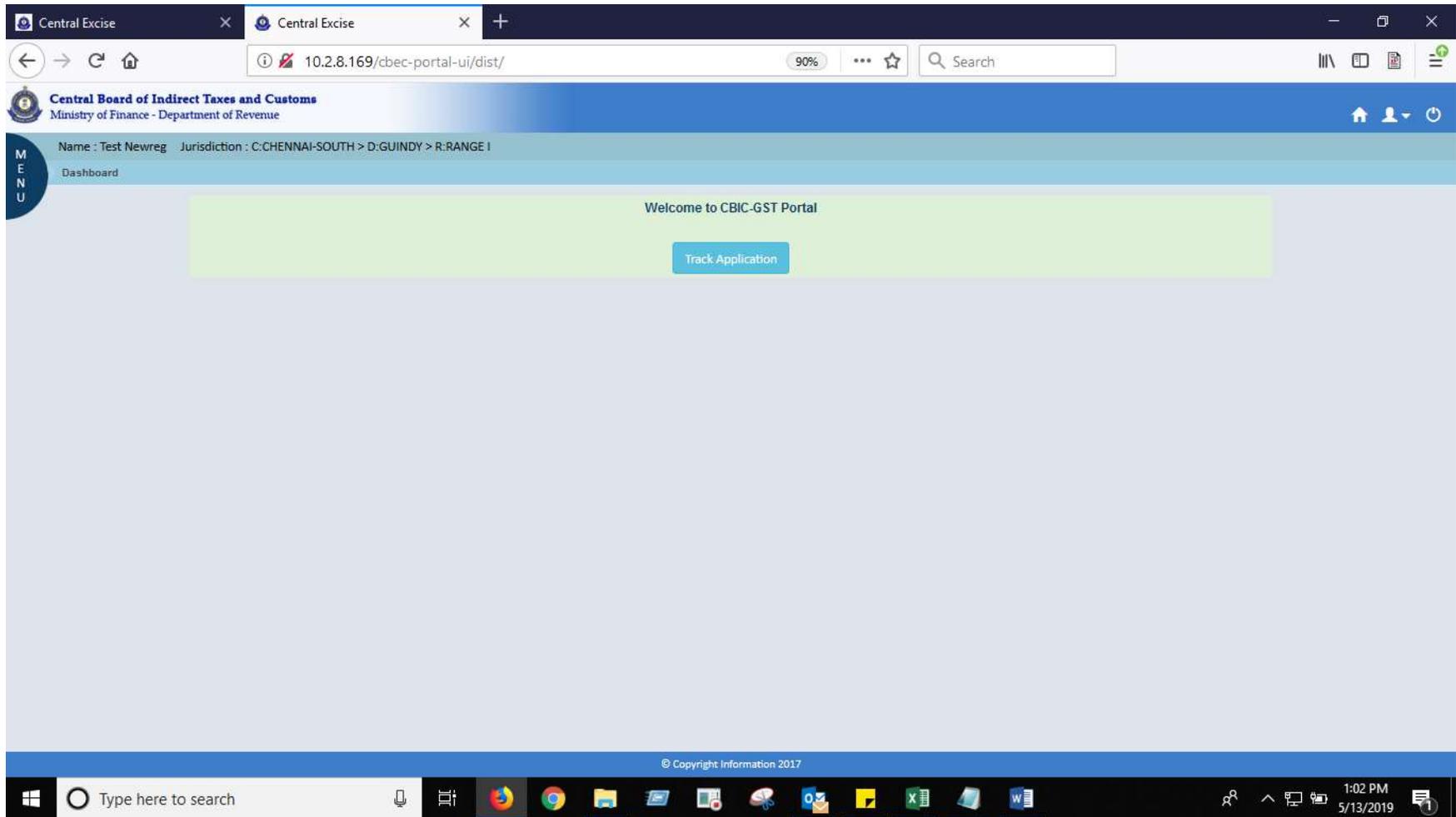
© Copyright Information 2017

Type here to search

12:57 PM
5/13/2019



Thereafter the tax payer is facilitated to pursue any online transactions like e-filing of return, e-payment of taxes, etc. through the said CBIC Tax payer portal www.cbic-gst.gov.in .



If the Taxpayer is facing any issue while accessing the CBIC GST portal or changing the Password, the Taxpayer can contact the **cbecmitra helpdesk** either through calling the toll free number-**18001200232** or through mail-cbecmitra.helpdesk@icegate.gov.in for resolution.